Annexure – 7
Name of the corporate debtor: Reacon Engineers (India) Pvt Ltd; Date of commencement of CIRP: 28.08.2023; List of creditors as on: 11.01.2024
List of operational creditors (Government dues)

Sl.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of		Amount of	Amount of
No.				I							contingent claim	any mutual	claim not admitted	claim under verification
	Department	Government	Date of	Amount claimed	Amount of claim		Amount	Amount	Whether	% of voting		dues, that may be	admitted	verification
			receipt		admitted	claim	covered by	covered	related	share in CoC,		set-off		
							security interest	by	party?	if applicable		SC1-011		
1	G G	C (CD 11 :	11 00 2022	1.05.72.257.00	1.05.70.257.00	G ()		guarantee						
1	Comm State	Govt of Delhi	11-09-2023	1,85,72,357.00	1,85,72,357.00	Govt Dues	NA	NA	No		-	-	-	-
	Tax/VAT, Dept of													
	Trade & Taxes,													
2	Commisioner of	Govt of West	19-09-2023	12,33,84,620.00	12,33,84,620.00	Govt Dues	NA	NA	No		-	-	-	-
	Commercial Taxes	Bengal												
												·		
Total 14,19,56,977				14,19,56,977						-	-	-	-	

(Amount in ₹)

Remarks, if	an